

**HIGH COURT OF SIKKIM
GANGTOK**

No.32/HCS

Date: 15.10.2025

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble the Chief Justice, High Court of Sikkim, has been pleased to constitute a **Public Auction Committee/Tender Opening Committee** comprising of the following members for the purpose of auctioning the two vehicles, as highlighted under Public Auction Notice bearing No.9387/HCS/GEN dated 14.10.2025:-

1. Central Project Coordinator
2. Additional Registrar-cum-Principal Private Secretary to the Hon'ble the Chief Justice
3. Additional Registrar-cum-Chief Protocol Officer

sd/-
Officer on Special Duty

Memo No.:9400-9408/HCS

Date: 15.10.2025

Copy to:

1. The Addl. Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim.
2. The Addl. Registrar-cum-PS to Hon'ble Judge-I, High Court of Sikkim.
3. The Joint Registrar-cum-Sr. Judgment Writer to Hon'ble Judge-II, High Court of Sikkim.
4. Central Project Coordinator, High Court of Sikkim
5. Additional Registrar-cum-Chief Protocol Officer, High Court of Sikkim
6. P.A. to Registrar General, High Court of Sikkim
7. P.A. to Registrar, High Court of Sikkim
8. P.S. to Registrar(Judicial Service), High Court of Sikkim
9. Notice Board and
10. File.


Assistant Registrar(General)